

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2450
ANSWERED ON:11.03.2010
MORE AUTONOMY TO DGCA
Karunakaran Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is considering to convert the Directorate General of Civil Aviation to an autonomous regulatory body with more financial and administrative powers;
- (b) if so, the details thereof;
- (c) whether the Government has received any recommendation from the International Civil Aviation Organisation in this regard; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) and (b):- International Civil Aviation Organisation (ICAO) has been commissioned to carry out a Feasibility/Advisory study for the reconstitution of Directorate General of Civil Aviation (DGCA) as an autonomous civil aviation authority with enhanced financial and administrative authority.
- (c):- No, Madam.
- (d):- Does not arise.